

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 681 of 2019**

**IN THE MATTER OF:**

**Shri Raju Chappakal Pappu & Anr.**

**...Appellants**

**Versus**

**Shri Arunava Sikdar**

**RP of Dugal Projects Development**

**Company Pvt. Ltd. & Anr.**

**...Respondents**

**For Appellant: Mr. Vikram Saini, Mr. tarun Goyal and Mr. Chitranjan Kumar Singh, Advocates.**

**For Respondent: Mr. Milan Singh, Advocate for RP**

**Mr. Abhijeet Sinha and Ms. Stuti Vatsa, Advocates for R-2**

**O R D E R**

**02.03.2020** For want of time, list the Appeal for further hearing in orders category on **24<sup>th</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)